## BENCH-I

for order

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.571/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Nextgen Commosales Pvt. Ltd. & Anr		
		s .		
Under Section		230-232		
SI. No.	3		Appearing on behalf of	Signature with date

## ORDER

Nobody is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)